Office Notes, Office Memorandum, Coram. Appearances, Trinunal 's Order of directions and Registrar's Orders Tribunal's Orders

(U)

<u>Tr.No. 1/89</u>.

13th Feb 1989.

Writ Petition No.1346 of 1984 filed in the Bombay High Court, Bombay has been transferred to this Tribunal under section 29 of the Central Administrative Tribunal Act 1985 and is numbered as TR. No. 1 of 1989. The matter was admitted by the High Court. The reply of respondent No.4 is on record. The matter appears to be ready for hearing.

Fix the matter for appearance and directions before the Tribunal on The April 1989

Issue notices to both the parties accordingly.

(P.S. CHAUDHURI)

MEMBER(A)

(M.B. MUJUMDAR)
MEMBER(J)